

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 15th NOVEMBER, 2023, 12.00 P.M.

**IA(Comp. Act)/29/GB/2022
In
CP/19/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri P.Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Akshay Kumar Pathak & 3 Others. Vs. Sun Vally Diabetic Care & Research Center Pvt. Ltd. & 12 Others.
Under Section	U/s 241 & 242 of the Companies Act,2013

For Petitioner (s) : Mr. Siddharth Sancheti, Adv.

For Respondent (s) : Mr. A.K. Roy PCS, R-1 to 6.

ORDER

Ld. Counsel Mr. Siddharth Sancheti appears on behalf of the Petitioner. R-1 to R-6 are represented by Ld. Authorised Representative PCS, Mr. A. K. Roy. No representation for R-7 to R-13.

List the mater on **08.01.2024** for arguments.

The Interim Order granted on 05.08.2022 shall continue till the next date of hearing.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**P. Mohan Raj
Member (Judicial)**